GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 2905 TO BE ANSWERED ON AUGUST 08, 2024

DELHI-MEERUT REGIONAL RAPID TRANSIT SYSTEM

NO. 2905. DR. RAJKUMAR SANGWAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Union Government proposes to implement any scheme elsewhere in the State of Uttar Pradesh, especially from Delhi to Baghpat-Baraut Parliamentary Constituency on the lines of Delhi-Meerut Regional Rapid Transit System;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

- (a) to (c): National Capital Region Planning Board (NCRPB) prepared a 'Functional Plan on Transport for NCR-2032' which identified eight Regional Rapid Transit System (RRTS) corridors to connect various important towns of NCR with semi-high speed rail based commuter transit system in order to improve rail based connectivity in NCR, namely (i) Delhi-Gurugram-Rewari-Alwar (ii) Delhi-Ghaziabad-Meerut (iii) Delhi-Sonipat-Panipat (iv) Delhi-Faridabad-Ballabhgarh-Palwal (v) Delhi-Bahadurgarh-Rohtak (vi) Delhi-Shahdara-Baraut (vii)
 - (v) Delhi-Bahadurgarh-Rohtak (vi) Delhi-Shahdara-Baraut (vii) Ghaziabad-Khurja and (viii) Ghaziabad-Hapur.

Task Force appointed by the erstwhile Planning Commission of India (now NITI Aayog) had prioritized following three RRTS corridors for implementation:

- Delhi-Ghaziabad-Meerut
- Delhi-Gurugram-Alwar
- Delhi-Panipat

Out of the above three corridors, 82.15 Km Delhi-Ghaziabad-Meerut RRTS corridor has already been sanctioned by the Central Government in March, 2019.
